NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 79/16	Hearing	397-398	S. Jayvikram & 3 Ors. Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Ors.

1. ABHIJIT AWR for J Sayer Associates 9663309317

NAME (IN CAPITAL)

& PHONE NUMBER

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NO.

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REPRESENTATION TO WHOM

9.6

SIGNATURE

2 CHANDRASHEKARIAH. M.S S. Rajasherar & associats 9743179611

petitioner

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ORDER

Counsel for Respondents is present. Counsel for petitioner is absent. List it on 08/06/2017.

Member (J)

Member (T)